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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-01/183/2025/A

From :- **Shri Chatra Bhukhan Gogoi,**
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Sivasagar

Dated Guwahati, the 07th January, 2025

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No.DJSV/STDR/F-5/2024/7653-7655, dated 19.12.2024

Madam,

With reference to the above, I am directed to inform you that Smti. Mridusmita Sarkar, Civil Judge (Jr. Divn.) No. 2, Sivasagar has been allowed to avail LTC for the block period of 2022-2024 (by way of carry forward) for travelling from Sivasagar to Amritsar (Wagah Border) Via Guwahati- Chandigarh and return w.e.f. 22.01.2025 till 03.02.2025 along with her husband, Shri Subhangkar Bhowmick, dependent mother, Smti. Swapna Sarkar and her father, Shri Mrinal Kanti Sarkar (dependency not claimed for him as he is a retired official) by the shortest possible route, as per existing Rules.

Smti. Sarkar is also allowed to draw an advance payment of 80% towards his proposed LTC for the block period of 2022-2024.

Smti. Sarkar may be informed accordingly.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-01/184-187 /2025/A. Dated 07th January, 2025

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Smti. Mridusmita Sarkar, Civil Judge (Jr. Divn.) No. 2, Sivasagar.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

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REGISTRAR (VIGILANCE)

07/01/2025